

**Sixteenth Lok Sabha**

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Title: Introduction of the Declaring of Habitual Offenders Laws as Void Bill, 2018.

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): I beg to move for leave to introduce a Bill to render certain enactments tagging nomadic, semi nomadic and migrating tribes as habitual offenders or criminals by birth as inoperative.

HON. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill to render certain enactments tagging nomadic, semi nomadic and migrating tribes as habitual offenders or criminals by birth as inoperative.”

*The motion was adopted.*

SHRI A.P. JITHENDER REDDY: I introduce the Bill.

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